

(b) if so, whether such policy measures have since been worked out; and

(c) if so, details thereof?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) to (c) Subsidies are constantly kept under review and adjustments are made keeping in view the budgetary position of Government and the social and economic objectives served by such subsidies.

Cheaper Night flights between Metropolitan Cities by AI

1920. SHRI KAMAL NATH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether Air India has decided to re-introduce cheaper night flights between metropolitan cities,

(b) if so, the salient features thereof;

(c) whether any agreement in this regard has been reached between Air India and Indian Airlines; and

(d) the date from which these flights will be available to the people?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). The offer of a 25 per cent discount to all domestic passengers transferred to Air India services operating from Bombay to Delhi/Calcutta/Madras is under consideration by Indian Airlines. The specified services of Air India are those that are scheduled to operate between 2300 hrs. and 0400 hrs. Ticketing is proposed to be done on Indian Airlines documents only.

(c) and (d). The agreement is being negotiated between Indian Airlines and Air India and a date from which it would come into force is yet to be decided.

अधिकारियों के विदेश के दौरों का खर्च

1921. श्री बालकृष्ण राम सारण : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्तमान सरकार के स्तता में आने के बाद विदेश के दौरों पर गए अधिकारियों के विभाग वार नाम क्या हैं और उन्होंने ये दौरे कब किए;

(ख) उन्होंने किन-किन देशों का दौरा किया तथा इन दौरों का उद्देश्य क्या था; और

(ग) इन दौरों पर सरकार का कितना खर्च हुआ ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) से (ग). 14 जनवरी, 1980 से 31 जुलाई, 1981 तक की अवधि के लिए सूचना एकत्र की जा रही है और इसे यथा सम्भव शीघ्र सभा पटल पर रख दिया जाएगा ।

Use of Staff Cars in Offices of Government of India

1922. SHRI HARISH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to state:

(a) what are the orders/instructions on the use of staff cars/Government vehicles in the Government of India Offices including the Defence, with copies thereof;

(b) who are the officers authorised to use these for their personal and official work including coming and going to offices and residences;

(c) what steps have been taken to economise in the use of staff cars and other vehicles keeping in view the steep rise in petroleum prices and the anxiety of Government to bring down the consumption of petrol;

(d) methods evolved to check its flagrant misuse; and

(e) action taken to enhance the mileage allowance suitably so as to make the use of personal or hired vehicles possible?